

ORISSA HIGH COURT

FILING REPORT AS ON :31/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/16412/2025	CHINTU MALLIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /133 /2025 () //	
2	D-BLAPL/16413/2025	BABULI MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATKURA /57 /2025 () //	
3	D-BLAPL/16414/2025 BLAPL/5619/2025	NAGENDRA MALLICK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/000010/2025	
4	D-BLAPL/16415/2025	LAXMAN MANDAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	/ /0 () //	
5	D-BLAPL/16417/2025	SARASWATI NATH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /326 /2025 () //	
6	D-BLAPL/16418/2025	NAREN @ NARENDRA PADHAN @ NETRANANDA PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BINIKA /401 /2024 () //	
7	D-BLAPL/16419/2025	TOFAN BARIK VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /94 /2025 () //	
8	D-BLAPL/16421/2025	DILLIP NAIK VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	BANKI /3 /2025 () //	
9	D-BLAPL/16424/2025	JAYASEN PADHI VS STATE OF ODISHA	DEVASHIS PANDA VS	PURUSHOTTAMPUR /314 /2022 () //	AOR20220001247C202500081
10	D-BLAPL/16427/2025	MD DAUD VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /94 /2025 () //	AOR20220003722C202500086
11	D-BLAPL/16428/2025	DEEPAK NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	G.R.P.S.,BERHAMPUR /62 /2025 () //	

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12	D-BLAPL/16430/2025	AKSHAY KUMAR SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	G.R.P.S.,BERHAMPUR /62 /2025 () //	
13	D-BLAPL/16433/2025	SAFIUL HUDA @ HODS VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /39 /2025 () //	
14	D-BLAPL/16436/2025	UTTARA MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /58 /2025 () //	
15	D-CONTC/22500/2025	NRUSINGHA CHARAN BEHERA VS NIRANJAN BEHERA, D.E.O, JAGATSINGHPUR	SAROJA KANTA SAMAL VS	// () //	
16	D-CONTC/22530/2025	GADADHAR DHAL VS DEO RANJAN KUMAR SINGH, ADDL. CHIEF SECRETARY REVENUE AND D.M. DEPTT.	ADV VS	// () //	AOD20240000311C202500043
17	D-CONTC/22531/2025	ABHAYA KUMAR NAYAK VS DEO RANJAN KUMAR SINGH, ADDL. CHIEF SECRETARY, REVENUE AND D.M. DEPTT.	ADV VS	// () //	AOD20240000311C202500042
18	D-CONTC/22532/2025	SATRUGHNA SETHI VS DEO RANJAN KUMAR SINGH, ADDL. CHIEF SECRETARY, REVENUE AND D.M. DEPTT.	ADV VS	// () //	AOD20240000311C202500044
19	D-CONTC/22533/2025	SANKAR CHARAN MALLICK VS DEO RANJAN KUMAR SINGH, ADDL. CHIEF SECRETARY, REVENUE AND D.M DEPTT.	ADV VS	// () //	AOD20240000311C202500045
20	D-CRLMC/16422/2025	SRIYA SWATI SUCHARITA SWAIN VS TRUPTIMANAS KAP	SATYA RANJAN PATI VS	//0 () //	
21	D-CRLMC/16438/2025	CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /137 /2025 () //	
22	D-CRP/22486/2025	RENUBALA PANI VS STATE OF ODISHA	SILADITYA RAY VS	// () //	
23	D-MACA/22528/2025	GUJJU TARAKESH REDDY	DEBASISH PATNAIK	//	

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		VS	VS	()	
24	D-MATA/22522/2025	LAKSHMI CHARAN PATTNAIK SURYA KANTA MOHANTY	BISWARANJAN DALAI	//	AOR20220003722C202500085
		VS	VS	()	
25	D-WA/22488/2025	ELLORA PATTANAIAK STATE OF ODISHA	SONAK MISHRA, A.S.C	//	LOD20240000200C202500278
		VS	VS	()	
26	D-WA/22491/2025	DILLIP KUMAR PATTANAIAK STATE OF ODISHA	SATYA BRATA MOHANTY, A.G.A	//	LOD20240000194C202500283
		VS	VS	()	
27	D-WA/22492/2025	GOPAL CHARAN PATRA STATE OF ODISHA	BIMBISAR DASH, A.G.A	//	LOD20240000200C202500277
		VS	VS	()	
28	D-WA/22494/2025	JAGADANANDA DALBEHERA STATE OF ODISHA	BIMBISAR DASH, A.G.A	//	LOD20240000200C202500276
		VS	VS	()	
29	D-WP(C)/22484/2025	SUBUDHI BARIK NRUSINGHA CHARAN BEHERA	SAROJA KANTA SAMAL	//	
		VS	VS	()	
30	D-WP(C)/22485/2025 WP(C)/15498/2025	STATE OF ODISHA CHINMAYA @ CHINMAY DAS	DR. SUSANT KUMAR KANUNGO	//	
		VS	VS	()	
31	D-WP(C)/22487/2025	STATE OF ODISHA RAM PRASAD PANDA	SAROJA KANTA SAMAL	//	
		VS	VS	()	
32	D-WP(C)/22489/2025	STATE OF ODISHA RANJITA RANI SAHU	ARUN KUMAR PATRA	//	
		VS	VS	()	
33	D-WP(C)/22490/2025	STATE OF ODISHA MANAS RANJAN PATTANAYAK	ITISHREE TRIPATHY	//	
		VS	VS	()	
34	D-WP(C)/22493/2025	CHIEF COMMISSIONER, CGST AND CENTRAL SATYABHAMA PANDA	EXCISE, ODISHA, BBSR SATYAJIT MOHAPATRA (2)	//	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-WP(C)/22495/2025	C.H.SIBA	BHARAT BHUSAN ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-WP(C)/22496/2025	M/S DAMODAR ENGINNERS PVT. LTD., KHORDHA	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	()	
		UNION OF INDIA		//	
37	D-WP(C)/22497/2025	RATNAKAR PRATAPSINGH	ITISHREE TRIPATHY	//	
		VS	VS	()	
		SUPERINTENDENT, CGST AND CENTRAL EXCISE, BBSR		//	
38	D-WP(C)/22498/2025	BISHNU CHARAN SAMAL	BHARAT BHUSAN ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-WP(C)/22499/2025	GIRISH CHANDRA BEHERA	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-WP(C)/22501/2025	M/S. JISHU KRISHNA PATRA, KHORDHA	ITISHREE TRIPATHY	//	
		VS	VS	()	
		JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, BBSR		//	
41	D-WP(C)/22502/2025	JAYANTI MAHARA	SRINIBASH SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-WP(C)/22503/2025	K.PAIDIA REDDY	BHARAT BHUSAN ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-WP(C)/22504/2025	THE NEWTON HIGHER SECONDARY SCHOOL, SUNDARIBARI	DAModar Kumar MISHRA	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
44	D-WP(C)/22505/2025	PREMANANDA DAS	ANUGRAHA NARAYAN SAMANTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-WP(C)/22506/2025	SANTOSH PATTNAIK	BHARAT BHUSAN ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-WP(C)/22507/2025	SUSANTA KUMAR PUHAN VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
47	D-WP(C)/22508/2025	AMRUTA NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
48	D-WP(C)/22509/2025	B.FAKIR RAJU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// 0 //	
49	D-WP(C)/22510/2025	INSTAKART SERVICES PVT. LTD., CUTTACK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //	
50	D-WP(C)/22511/2025	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// 0 //	
51	D-WP(C)/22512/2025 WP(C)/15502/2025	MITA JANI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
52	D-WP(C)/22513/2025	SIBA SHANKAR PATTANAYAK VS STATE OF ODISHA	VS	// 0 //	
53	D-WP(C)/22514/2025	TRIPATI NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// 0 //	
54	D-WP(C)/22515/2025	PREETI PRIYADARSINI VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //	
55	D-WP(C)/22516/2025	RABINDRANATH BISOYI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
56	D-WP(C)/22517/2025	SK.TAJ ALI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// 0 //	
57	D-WP(C)/22518/2025	LALU PADHI	BHARAT BHUSAN ROUSTRAY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-WP(C)/22519/2025	RAJ KISHORE SAHU	KOUSIK ANANDA GURU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-WP(C)/22520/2025	P.SRINIBAS RAO	BHARAT BHUSAN ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-WP(C)/22521/2025	SRIDHARA MOHANTY	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-WP(C)/22523/2025	K.LAXMAN RAO	BHARAT BHUSAN ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-WP(C)/22524/2025	S.MAHESH RAO	BHARAT BHUSAN ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-WP(C)/22525/2025	BAIKUNTHA NATH PATRA	DILLIP KUMAR MOHAPATRA	//	
	WP(C)/15521/2025	VS	VS	()	
		THE DIVISIONAL HEAD MAINTENANCE DIVISION IDCO ,BBSR		//	
64	D-WP(C)/22526/2025	LIMA LAXMI	GYANENDRA CHANDRA SWAIN	//	
	WP(C)/15510/2025	VS	VS	()	
		COLLECTOR AND DISTRICT MAGISTRATE, RAYAGADA		//	
65	D-WP(C)/22527/2025	RAUPALI SRINIBAS PATNAIK	BHARAT BHUSAN ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-WP(C)/22529/2025	SAMBIT KUMAR SAHOO	DEBASISH PATNAIK	//	
		VS	VS	()	
		ALAKA RAY		//	
67	D-WP(C)/22534/2025	GAGAN BARIK	SUSANTA KUMAR BARAL	//	AOR20220001297C202500143
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-WP(C)/22535/2025	NIRMAL KUMAR GIRI	JAGABANDHU SAHU	//	AOR20220001487C202500017
		VS	VS	()	

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69	D-WP(C)/22536/2025	STATE OF ODISHA MANAS KUMAR SAHOO VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500142
70	D-WP(C)/22537/2025	STATE OF ODISHA ASUTOSH PATTNAIK VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500141
71	D-WP(C)/22538/2025	STATE OF ODISHA AKSHAYA DAS @ AKSHAYA KUMAR DASH VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500139
72	D-WP(C)/22539/2025	STATE OF ODISHA CHITTARANJAN DEHURY VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500140
73	D-WP(C)/22540/2025	STATE OF ODISHA KISHORA @ KISHORA MOHAN SAHOO VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500138
74	D-WP(C)/22541/2025	STATE OF ODISHA JADUMANI JENA VS	BHARAT BHUSAN ROURAY VS	// // ()	
75	D-ABLAPL/16410/2025	THE COLLECTOR, KEONJHAR TUKUNA LENKA VS	ARCHANA BISWAL VS	PIRAHAT P.S /25 /2025 // ()	
76	D-ABLAPL/16411/2025	STATE OF ODISHA TUKUNA LENKA VS	ARCHANA BISWAL VS	PIRAHAT P.S /15 /2025 // ()	
77	D-ABLAPL/16416/2025	STATE OF ODISHA GYANARANJAN BEHERA @ DINA VS	PRANAB KUMAR PRUSTY VS	ATHGARH /138 /2025 // ()	
78	D-ABLAPL/16420/2025	STATE OF ODISHA RAGHUNATH NATH VS	BHABANI SHANKAR DASPARIDA VS	SORO /326 /2025 // ()	
79	D-ABLAPL/16423/2025	STATE OF ODISHA AAKHANDAL DEHURY VS	MANORANJAN MUDULI VS	JUDUM /69 /2025 // ()	AOD20240000388C202500014
		STATE OF ODISHA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-ABLAPL/16425/2025	BISWAJIT NANDA VS STATE OF ODISHA	BRAJA BHUSAN SAHOO VS	CHATRAPUR /278 /2025 () //	AOD20240000656C202500022
81	D-ABLAPL/16426/2025	PINKU PADHIARI @ ASHRUMOCHANA PADHIARI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KODALA /226 /2025 () //	
82	D-ABLAPL/16429/2025	ISLAM SAHA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	AIR FIELD P.S. /143 /2025 () //	AOD20220004576C202500010
83	D-ABLAPL/16431/2025	KANHU CHARAN PATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BHANJANAGAR /234 /2025 () //	
84	D-ABLAPL/16432/2025 ABLAPL/6436/2025	BAREN BEHERA @ BAREN KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	BALANGA /111 /2025 () //	
85	D-ABLAPL/16434/2025	SALIL KUMAR NAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /100 /2025 () //	
86	D-ABLAPL/16435/2025	GOPABANDHU SAMANTARAY VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //	
87	D-ABLAPL/16437/2025	JITEN @ JITENDRA RANA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /90 /2025 () //	AOD20240000391C202500029

ORISSA HIGH COURT

MISC CASES FILED on :31/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-BLAPL/10073/2025 BLAPL/3689/2025	RABINDRA POWER MP		653/2025
2	D-BLAPL/10078/2025 BLAPL/3697/2025	RABINDRA POWER MP		654/2025
3	D-BLAPL/12420/2025 BLAPL/4562/2025	RAMESH TANDI MP	MANOJ KUMAR PANDA	655/2025
4	D-RSA/20429/2025 RSA/261/2025	SOMANATH NAIK MP	BASUDEV PUJARI	804/2025
5	D-WA/22126/2025 WA/924/2025	DIPANJALI SAHOO MP	HRUDANANDA MOHAPATRA	2743/2025
6	D-WA/22488/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C	2744/2025
7	D-WA/22488/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C	2745/2025
8	D-WA/22488/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C	2746/2025
9	D-WA/22491/2025 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY, A.G.A	2747/2025
10	D-WA/22491/2025 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY, A.G.A	2748/2025
11	D-WA/22492/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A	2749/2025
12	D-WA/22492/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A	2750/2025
13	D-WA/22494/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A	2751/2025
14	D-WA/22494/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A	2752/2025
15	D-WA/6613/2024 WA/232/2024	SANJAYA KUMAR SAHOO MP	NIRA SUNDAR PANDA	2753/2025
16	D-WP(C)/22485/2025 WP(C)/15498/2025	CHINMAYA @ CHINMAY DAS MP	DR. SUSANT KUMAR KANUNGO	9283/2025
17	D-WP(C)/22489/2025 WP(C)/ /	RANJITA RANI SAHU MP	ARUN KUMAR PATRA	9284/2025
18	D-WP(C)/22490/2025 WP(C)/ /	MANAS RANJAN PATTANAYAK MP	ITISHREE TRIPATHY	9285/2025
19	D-WP(C)/22495/2025 WP(C)/ /	C.H.SIBA MP	BHARAT BHUSAN ROUTRAY	9286/2025
20	D-WP(C)/22493/2025 WP(C)/ /	SATYABHAMA PANDA MP	SATYAJIT MOHAPATRA (2)	9287/2025
21	D-WP(C)/22496/2025 WP(C)/ /	M/S DAMODAR ENGINNERS PVT. LTD., KIBORDIK MP	SPANDAN TRIPATHY	9288/2025
22	D-WP(C)/5996/2016 WP(C)/5996/2016	DINABANDHU MOHANTY MP	M/S.AKSHAYAY KU DORA, P.R.CHHATOI	9289/2025
23	D-WP(C)/22498/2025 WP(C)/ /	BISHNU CHARAN SAMAL MP	BHARAT BHUSAN ROUTRAY	9290/2025
24	D-WP(C)/21601/2025 WP(C)/14972/2025	PRIYANKA MALIK MP	SATYA NARAYAN MISHRA 4	9291/2025
25	D-WP(C)/22502/2025 WP(C)/ /	JAYANTI MAHARA MP	SRINIBASH SATAPATHY	9292/2025
26	D-WP(C)/22503/2025	K.PAIDIA REDDY	BHARAT BHUSAN ROUTRAY	

	WP(C)/ /	MP		9293/2025
27	D-WP(C)/22506/2025	SANTOSH PATTNAIK	BHARAT BHUSAN ROUTRAY	
	WP(C)/ /	MP		9294/2025
28	D-WP(C)/22507/2025	SUSANTA KUMAR PUHAN	SAIBRATA RATH	
	WP(C)/ /	MP		9295/2025
29	D-WP(C)/22509/2025	B.FAKIR RAJU	BHARAT BHUSAN ROUTRAY	
	WP(C)/ /	MP		9296/2025
30	D-WP(C)/22511/2025	SUSANTA KUMAR PRADHAN	BHARAT BHUSAN ROUTRAY	
	WP(C)/ /	MP		9297/2025
31	D-WP(C)/22510/2025	INSTAKART SERVICES PVT. LTD., CUTTACK	AKRITH KUMAR SAHU	
	WP(C)/ /	MP		9298/2025
32	D-WP(C)/22513/2025	SIBA SHANKAR PATTANAYAK		
	WP(C)/ /	MP		9299/2025
33	D-WP(C)/22514/2025	TRIPATI NAYAK	BHARAT BHUSAN ROUTRAY	
	WP(C)/ /	MP		9300/2025
34	D-WP(C)/18561/2025	SRIBASCHHA PRADHAN		
	WP(C)/12997/2025	MP		9301/2025
35	D-WP(C)/22515/2025	PREETI PRIYADARSINI	HARMOHAN DHAL	
	WP(C)/ /	MP		9302/2025
36	D-WP(C)/22517/2025	SK.TAJ ALI	BHARAT BHUSAN ROUTRAY	
	WP(C)/ /	MP		9303/2025
37	D-WP(C)/22518/2025	LALU PADHI	BHARAT BHUSAN ROUTRAY	
	WP(C)/ /	MP		9304/2025
38	D-WP(C)/7067/2025	PITABAS DASH	ANINDYA KUMAR MISHRA, SUBIR PALIT	
	WP(C)/5287/2025	MP		9305/2025
39	D-WP(C)/22520/2025	P.SRINIBAS RAO	BHARAT BHUSAN ROUTRAY	
	WP(C)/ /	MP		9306/2025
40	D-WP(C)/20353/2025	PRAMODINI RATH @ RATHA	MAHENDRA KUMAR MOHAPATRA	
	WP(C)/14870/2025	MP		9307/2025
41	D-WP(C)/22521/2025	SRIDHARA MOHANTY	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		9308/2025
42	D-WP(C)/22523/2025	K.LAXMAN RAO	BHARAT BHUSAN ROUTRAY	
	WP(C)/ /	MP		9309/2025
43	D-WP(C)/22524/2025	S.MAHESH RAO	BHARAT BHUSAN ROUTRAY	
	WP(C)/ /	MP		9310/2025
44	D-WP(C)/22525/2025	BAIKUNTHA NATH PATRA	DILLIP KUMAR MOHAPATRA	
	WP(C)/15521/2025	MP		9311/2025
45	D-WP(C)/22527/2025	RAUPALI SRINIBAS PATTNAIK	BHARAT BHUSAN ROUTRAY	
	WP(C)/ /	MP		9312/2025
46	D-WP(C)/21366/2025	BARADA PRASANNA ACHARYA	JAYDEEP PAL	
	WP(C)/14957/2025	MP		9313/2025
47	D-WP(C)/6691/2025	CHHABINDRA SETHI	GAJENDRANATH ROUT	
	WP(C)/6004/2025	MP		9314/2025
48	D-WP(C)/22541/2025	JADUMANI JENA	BHARAT BHUSAN ROUTRAY	
	WP(C)/ /	MP		9315/2025
49	D-WP(C)/22534/2025	GAGAN BARIK	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		9316/2025
50	D-WP(C)/22535/2025	NIRMAL KUMAR GIRI	JAGABANDHU SAHU	
	WP(C)/ /	MP		9317/2025
51	D-WP(C)/22536/2025	MANAS KUMAR SAHOO	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		9318/2025
52	D-WP(C)/22537/2025	ASUTOSH PATTNAIK	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		9319/2025
53	D-WP(C)/22538/2025	AKSHAYA DAS @ AKSHAYA KUMAR DAS	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		9320/2025
54	D-WP(C)/22539/2025	CHITTARANJAN DEHURY	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		9321/2025
55	D-WP(C)/22540/2025	KISHORA @ KISHORA MOHAN SAHOO	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		9322/2025